RAJYA SABHA [22 December, 1999]

Council of Nagaland (NSCN) as unlawful associations under the Unlawful Activities (Prevention) Act, 1967. Regular review of the situation both at Stae and Central Government level is being made.

Discussions on violence against Women

2186. SHRI ANANTRAY'DEVSHANKER DAVE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of dowry deaths and rape cases reported in various parts of the country;

(b) the concrete steps taken by Government to avert such violence;

(c) whether Government are convening a conference of Ministry of Law and Home of States, to discuss the issues related to violence against women;

(d) if so, whether Government are bringing forward a legislation before Parliament; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): (a) A statement indicating the number of dowry deaths and rape cases reported in various parts of the country during 1997 and 1998 is annexed. (*See* below)

(b) 'Public Order' and 'Police' are State subjects as per the Seventh Schedule to the Constitution of India. The registration, investigation, detection and prevention of crimes, including crimes against women, is primarily the responsibility of the State Governments. However, the Government of India has been advising the State Governments, from time to time, to give more focussed attention to improving the administration of criminal justice system to ensure prevention of atrocities against women and other vulnerable sections of the society. The Government of India has also been extending financial assistance to the State Governments for improving their policing infrastructure.

(c) to (e) No proposal to hold such a conference is under consideration at present. However, the Government proposes to amend section 376 of the Indian Penal Code so as to provide death as one of the punishments for the offence of rape.

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Statement

Incidence of Crimes Committed against women during 1997 and 1998

States/UTs	Rape		Dowry	Deaths
	1997	1998	1997	1998
Andhra Pradesh	947	869	520	500
Arunachal Pradesh	43	32	0	0
Assam	717	744	22	32
Bihar	1457	1421	761	1039
Goa	15	16	3	3
Gujarat	375	368	87	90
Haryana	373	364	267	309
Himachal Pradesh	129	128	12	7
Jammu & Kashmir	166	178	12	9
Karnataka	244	233	195	200
Kerala	588	589	25	21
Madhya Pradesh	3518	3354	550	598
Maharashtra	1246	1154	420	420
Manipur	9	13	0	0
Meghalaya	37	42	0	1
Mizoram	52	84	0	0
Nagaland	17	13	0	0
Orissa	679	733	240	252
Punjab	184	219	185	219
Rajasthan	1255	1266	356	433
Sikkim	7	7	0	0
Tamilnadu	324	362	153	176
Tripura	98	73	9	10
Uttar Pradesh	1457	1605	1786	2229
West Bengal	824	757	247	249
TOTAL (STATES)	14761	14624	5850	6797
A&N Islands	9	4	2	0
Chandigarh	9	11	4	5
D&N Haveli	2	7	0	0
Daman & Diu	1	0	0	0
Delhi	544	438	148	126
Lakshadweep	0	0	0	0
Pondicherry	4	1	2	1
TOTAL (UTS)	569	461	156	132
TOTAL (ALL INDIA)	15330	15085	6006	6929

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